

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:358

ANSWERED ON:18.08.2010

UTILISATION OF FUNDS FOR ENVIRONMENT PROTECTION

Dharmshi Shri Babar Gajanan; Rajaram Shri Wakchaure Bhausaheb

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether substantial funds, allocated to the States for various centrally sponsored schemes for conservation of forests and protection of environment, have remained unutilised;

(b) if so, the details thereof, State/UT-wise;

(c) the time since when this amount has remained unutilised and the reasons therefor; and

(d) the action taken/proposed to be taken by the Union Government to ensure that the States/UT fully utilise these funds for the intended purpose?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) ,(b), (c) and (d) A statement is laid on the Table of the House

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 358 to be answered on Wednesday, the 18th August 2010 on "Utilization of Funds for Environment Protection"

(a) : The Ministry of Environment and Forests releases funds to the states/UTs under its various Centrally Sponsored Schemes. The total amount so released to the states during the Eleventh Five Year Plan so far, i.e. during the years 2007-08, 2008-09 and 2009-10, amounted to Rs 3111.45 crore, against which total utilization reported by the states amount to Rs 2937.97 crore, implying a utilization ratio of 94.5%.

(b) and (c): State/UT wise details of unutilized funds under the Centrally Sponsored Schemes of the Ministry for the duration of 11th Five Year Plan are given in the statement Annexed.

(d) : Schemes/projects are monitored regularly by the Ministry, both in Headquarters and by on the spot field visits by officials to ensure utilization of funds by the states/UTs. Monitoring process, inter alia, include audit of accounts, submission of audited utilization certificates, expenditure statements and physical progress reports on utilization of released funds. A multi level monitoring and evaluation system, involving intensive review by National/State level coordination committees and independent concurrent evaluations, is being pursued under some forestry projects. Regional offices of the Ministry also review/monitor and take follow up action on various schemes/projects.